

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 66(ND)/2013
CA NO.

CORAM:


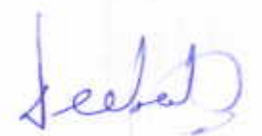
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016**

NAME OF THE COMPANY: M/s. Rademadan Holdings Ltd.
Vs.
M/s. International Trade Expo Center Ltd. &ors.


**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.**

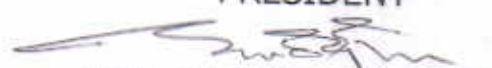
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Ramesh Mukherjee	Sr Adv	Petitioner	
2.	Mr. Gaurav Liberman	Adv	Petitioner	
3.	Mr. Naveen K. Gupta	Adv	Ptr's	
4.	Ms. Daisy Hannah		Ptr's	
5.	Krishnendu Datta with Deepak kumar Vijay, Advocates		Respondent No. 1	
	SANJANA SADDY, ADVOCATE			

Order

The file has been received from Court-II.

2. Ld. Counsel for the parties have requested for some other date.
3. List the matter on 05.09.2016 & 06.09.2016 at 10.30 a.m.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)